## **Tender for Non-competitive Bids**

(Scheme for Non-competitive Bidding Facility in Auctions of Government Securities)

## Annexure I(a) For office use only

Regn no.

The Regional Director, Reserve Bank of India, Public Debt Office, | Fort, Mumbai - 400 001.

Dear Sir.

Tender for Non-competitive Bids for "9.39 per cent Government Stock 2011" for an aggregate amount of Rs.300 crore: Auction to be held on June 6,2006.

Pursuant to Government of India, Ministry of Finance, Department of Economic Affairs Notification No F.No.4(6)-W&M/2006 dated June 1,2006 and the tender notice issued by you, I/we, the undersigned hereby submit an aggregated bid on behalf of the non-competitive bidders as per the enclosed list in pursuance of the 'Scheme for Non-competitive Bidding Facility in the Auctions of Government Securities' at the auction to be held by you on the captioned date as set out below:

- i) Name of the Bank/Primary Dealer
- ii) Address
- iii) Telephone No.

iv)

Mode of Credit	A/C No.	Amount (Nominal value of the Govt. Stock required) in Rs.
SGL	BYSL	
CSGL Total	BYSL	

## Undertaking

- 1. On your acceptance of my/our bid,
- i) I/we agree/undertake to immediately collect the letter of acceptance from your office and to deposit the requisite amount at Reserve Bank of India, Fort, Mumbai on the day/time as indicated therein.
- ii) I/We authorise you to debit my/our Current account maintained with Reserve Bank of India with the requisite amount.
- 2. I/We have read the terms and conditions for non-competitive bidding contained in the 'Scheme for Non-competitive Bidding Facility in the Auctions of Government Securities' for the auction to be held on the captioned date and undertake to abide by them.
- 3. I/We have not submitted any other non-competitive bid in respect of the same clients for the auction to be held on the captioned date.
- 4. I/We have enclosed a list containing the details of the non-competitive bidders viz. name, address, bid amount, etc.

Yours	faith	ıfullv	

Dated :	
	Signature and
	Office Stamp of the Bidder/s